## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 65/(MAH)/2017 MA No. 375,360,289/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES:

Sanjay Kumar Ruia

V/s.

Magna Opus Hospitality Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Shownila Deshmuru Adv for Jamin'a U. Peshmur

2. Sanjey K. R. = 9 Refixione & S.K. R. = 0

3. Honest P. Shall Representative harcstophylia

Jen Applicant

## ORDER M.A. Nos. 375,360,289/2017 in C.P. No. 65/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- For want of time adjourned to 20.11.2017.

SD/-

Bhaskara ₱antula Mohan Member (Judicial) 16.10.2017

· SD/- -

M.K. Shrawat Member (Judicial)